Annexure-7 Name of the corporate debtor: - M/s MBL (MP) TOLL ROAD COMPANY LIMITED; Date of commencement of CIRP: 21.01.2025; List of Creditors as on :15.04.2025 List of operational creditors(Government dues)

				or operational cre										(Amount in₹)
SI.	Name of	ils of claim						Amount of	Amount of	Amount	Amount	Remarks, if any		
No.	creditor	received		Details claim admitted						contingent claim	any mutual	of claim	of claim	
		Date of	Amount			Amount	Amount		% of voting		dues, that	not	under	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		may be set-off	admitted	verificatio	
				admitted		security interest	guarantee	party?	CoC				n	
						interest								The amount has been reduced due to
														adjustment of refund for AY 2024- 25
														against the Demand for the AY 2017-18
			7 00 50 000 00		Income tax							17 70 000 00		by the Income Tax Department. The
1	Income Tax Department	03.02.2025	7,92,53,080.00	7,74,73,790.00		NA	NA	NO	NA	NA	NA	17,79,290.00		adjustment was made before the
					various years									Insolvency Commencement Date i.e
														21.01.2025 and was not adjusted by
														Income Tax Department in their Claim
														form
														1
		Total	7,92,53,080.00	7,74,73,790.00	•	-	-					17,79,290.00	-	<u> </u>